

ITEM NO.55

COURT NO.7

(REVISED)
SECTION XIS U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSSPECIAL LEAVE PETITION (CIVIL) Diary No(s). 922/2023

(Arising out of impugned final judgment and order dated 13-07-2022 in WA No. 3976/2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SEEMA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 6712/2023 - CONDONATION OF DELAY IN FILING
IA No. 6713/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 6714/2023 - EXEMPTION FROM FILING O.T.
IA No. 6715/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITHSLP(C) No. 963/2023 (XI)

(FOR ADMISSION and I.R. and IA No.7255/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.7256/2023-EXEMPTION FROM FILING O.T.)

Date : 04-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Alakh Alok Srivastava, AOR
Mr. Chandan Kumar Singh, Adv.
Mr. Sankalp Tiwari, Adv.

Mr. Umesh Kumar Khaitan, AOR
Mr. Ashwini Tak, Adv.

For Respondent(s) Ms. Garima Prasad, Sr. A.A.G.
Mr. Vishnu Shankar Jain, AOR

Mr. M. R. Shamshad, AOR
Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.

Mr. Anurag Kishore, AOR

Mr. Gaurav Sharma, AOR

Mr. Gyanendra Srivastava, Adv.

Mr. Dhawal Mohan, Adv.

Mr. Prateek Bhatia, Adv.

Mr. Paranjay Tripathi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on 29th August, 2023.

**(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT**

**(DIPTI KHURANA)
ASSISTANT REGISTRAR**